

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Original Application No.99 of 2005.

This the day of 08th July 2005.

HON'BLE SHRI K.B.S. RAJAN, MEMBER (J)

Ram Raj, aged about 32 years, Son of Late Ram Prasad, R/o Village Suraj Bali Purwa, H/o Mauza, Tehsil Colonelganj, District Gonda.

...Applicant.

By Advocate: Shri. Pram Shanker for Shri M. Naseerullah.

Versus.

1. The Union of India through the Secretary, Broadcasting and Information, New Delhi.
2. The Joint Director, Directorate Field Publicity, Kendriya Bhawan, II Floor Hall No.3, Sector H, Aliganj, Lucknow.
3. The Director General, Directorate of Field Publicity, Ministry of Information and Broad Casting, East Block IV, Level III, R.K. Puram, New Delhi-110066.

...Respondents.

By Advocate: Shri. S.P. Singh for Smt. Manjari Mishra.

O R D E R (Oral)

HON'BLE SHRI K.B.S. RAJAN, MEMBER (J)

1. Counsel for the applicant submits that the respondents have communicated, by order dated 16.03.2005, its decision over the compassionate appointment of the applicant and he wants to challenge the same also. He therefore, wants to withdraw the present O.A. with liberty to file fresh O.A. including therein subsequent developments in this case.

2. Prayer is allowed. The O.A. is dismissed as withdrawn with liberty to file fresh O.A. in accordance with rules. No costs.



(K.B.S. RAJAN)
MEMBER (J)

Amit/.